

Regarding settlement of Insurance claims of farmers

SHRIMATI SARMISTHA SETHI (JAJPUR): Thank you, Sir. Odisha farmers have been hit by non-payment of their claims under the Pradhan Mantri Fasal Bima Yojana. Even after several pleas from them, the insurance companies are yet to settle dues of the farmers which amounts to more than Rs.600 crore.

The objections raised by the insurance companies have been duly compiled with, yet the claims have not been settled which has led to farmers' unrest in many places and it is likely to affect the enrolment process for the next season. Odisha was one of the first States to implement the Pradhan Mantri Fasal Bima Yojana and has been continuing with the programme since Kharif 2016. The insurance companies have made a hefty profit of more than Rs. 40,000 crore in the country since implementation of the scheme in 2015-16, but they are not settling the dues of the farmers.

Through you, Sir, I would request the Government to look into the matter and issue a suitable directive through the Department of the Agriculture and Farmers Welfare, Government of India to the insurance companies for settlement of the claims at the earliest for safeguarding the interests of the farmers. Thank you, Sir.